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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA148/15	148/16	Hearing	621A	Facilitec Services (I)(P)Ltd

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	REPRESENTATION BY WHOM (Petitioner _____ Respondent)	SIGNATURE
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K Jayanna  
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K Ramesh



Counsel for Respondents 1 to 10 filed 2 sets of copies. Counsel for petitioner is present. He undertakes to file 2 sets of copies. Notice to R-13 is not taken out. Counsel for Petitioner is directed to service on R-13. He has to collect notice from the Registry. Counsel for R-14 and R-15 is absent. He is directed to file 2 sets of copies.


Posted to 04.04.2017.

MEMBER (J)

MEMBER (A)

Heard PCS for petitioner. He has filed Auditor's report copy.

For orders posted to 15.03.2017.

  
MEMBER (J)

  
MEMBER (A)

~~Heard counsel for Petitioner. For orders, posted to 15.03.2017.~~